

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.12.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 411 of 2021 (PH)	Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr.	Deepak Shukla	Siddhartha Barua-R1 Praveen Bansal-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 702 of 2021	Suresh Maruti Patil Ex-Director, Jubilant Logistics Ltd. Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
3.	Comp. App. (AT) (Ins) No. 705 of 2021	Anil Kumar Modani Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
4.	Competition App. (AT) No. 16 of 2021	Pawan Jagetia Vs. Competition Commission of India & Ors.	Abir Roy	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar-R1
6.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
7.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani

8.	Competition. App. (AT) No. 12 of 2021	Prem Prakash Vs. Competition Commission of India & Anr.	Harpreet Singh Gupta	
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For Hearing

9.	Comp. App. (AT) No. 84 of 2021	Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors. With	Heena George	Anushree Kapadia Devang Nanavati Sandeep Singhi Anvi Majumdar-R1
10.	Comp. App. (AT) No. 35 of 2021	Ramesh B. Desai & Anr. Vs. Sayaji Industries Ltd. & Ors. With	Henna George	Sandeep Singhi Anushree Kapadia-R1 Kausar Husain-R2 & R3
11.	Comp. App. (AT) No. 108 of 2021	Suhas Vadilal Mehta & Anr. Vs. Sayaji Industries & Ors.	Malak Bhatt	Anushree Kapadia
12.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal- R4Nishit Agarwal- Intervenor
13.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija- R2Nishit Agarwal- Intervenor
14.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4
15.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. With	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal- R1 Vikram Hegde-R2
16.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola- R1 Mahesh Agarwal- R2
17.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2

18.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
19.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
20.	Competition App (AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
21.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

After rising of Chennai Bench

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

22.	Comp. App. (AT) (Ins) No. 198 of 2020 (PH)	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh- R2
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By order of Hon'ble Chairperson
-sd/-
Registrar